

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : —  
PETITION NUMBER : TCP/70/(IB)/2017  
NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES  
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD ✓  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	S. GANESH	Advocate	S. Ganesh
		REPRESENTATION BY WHOM	
		— RESPONDENT	

ORDER

Counsel for petitioner called but absent. No representation. Counsel for respondent present and submitted that they are intending to settle the matter and the process of settlement is in the final stage. He prayed time for reporting the final outcome of the same. He is also directed to inform the next date of hearing to the petitioner for his presence and submissions. Time extended at request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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